

Rajya Sabha

List of Questions for WRITTEN ANSWERS

to be asked at a sitting of the Rajya Sabha to be held on
Tuesday, July 20, 2021/ Ashadha 29, 1943 (Saka)

(Ministries : Ayush; Corporate Affairs; Culture; Earth Sciences; Finance; Health and Family Welfare; New and Renewable Energy; Power; Science and Technology; Tourism)

Total number of questions -- 160

Research on AYUSH medicines to curb COVID-19 outbreak

161 # **Shri Rewati Raman Singh:**

Will the Minister of **Ayush** be pleased to state:

- (a) whether the Ministry is manufacturing any special medicine/ vaccine to reduce the outbreak of COVID-19 in view of the second wave of COVID-19 this year (2021);
- (b) whether the Ministry is conducting any research on the cultivation of special types of plants to reduce/ exterminate the effects of COVID-19; and
- (c) if so, the details thereof?

Celebration of International Day of Yoga

162 **Shri K.C. Venugopal:**

Shri Sanjay Seth:

Will the Minister of **Ayush** be pleased to state:

- (a) whether the seventh International Day of Yoga was celebrated in the country recently and, if so, the details of the programmes conducted along with the details of Namaste Yoga app launched;
- (b) whether Government has taken steps to propagate among masses the use of yoga in post covid recovery and also boosting immunity to fight against COVID-19 virus; and
- (c) whether Government proposes to promote Yoga in rural and backward areas across the country and, if so, the details thereof and, if not, the reasons therefor?

WHO-GMP/COPP certification for Ayurvedic products

163 **Smt. Ambika Soni:**

Will the Minister of **Ayush** be pleased to state:

- (a) whether any Ayurvedic product produced by Indian Medicines Pharmaceutical Corporation Ltd. (IMPCL) has been granted WHO-GMP/COPP certificate so far;
- (b) if so, the details thereof and, if not, the reasons therefor; and
- (c) the corrective steps taken by Government in this regard to help IMPCL to commence export operation of quality ayurvedic medicines at global level?

Proposal for constitution of Ayurvedic Council of India

164 Smt. Ambika Soni:

Will the Minister of **Ayush** be pleased to state:

- (a) whether Government proposes to constitute Ayurvedic Council of India on the lines of Medical Council of India;
- (b) if so, the details thereof and, if not, the reasons therefor; and
- (c) the corrective steps taken by Government in this regard?

Training centres and schools to employ more people in the fields of AYUSH

165 Shri Sujeet Kumar:

Will the Minister of **Ayush** be pleased to state:

- (a) whether there are training centres and schools to employ more people in the fields of Ayurveda, Yoga and Naturopathy, Unani, Siddha, and Homoeopathy;
- (b) if so, the number of such centres that already exist; and
- (c) whether there is a plan to increase more training centres?

License for Patanjali Ayurved's Coronil

166 Dr. L. Hanumanthaiah:

Will the Minister of **Ayush** be pleased to state:

- (a) whether Government has upgraded the license for Patanjali Ayurved's Coronil from an "immunity booster" to a "supporting measure" in treating COVID-19;
- (b) if so, the details of the data/studies based on which such an upgrade was approved and the limitations of such data/studies, if any;
- (c) the details of the decision-making process in granting such approval;
- (d) the laws/rules/policies/guidelines under which such approval was granted; and
- (e) the definitions of "immunity booster" and "supporting measure" under the applicable laws/rules/policies/guidelines, and the procedure and conditions subject to which such license is granted?

COVID-19 treatment under AYUSH protocol

167 Shri Derek O' Brien:

Will the Minister of **Ayush** be pleased to state:

- (a) the details of the progress made in treating COVID-19 affected patients with Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH) protocol;
- (b) whether there are any records available on the efficacy of AYUSH protocol for treatment as an add on for prophylactic treatment for COVID-19, if so, the details thereof; and
- (c) the details of total funds released for the treatment of COVID-19 in AYUSH hospitals?

Reluctance among patients regarding AYUSH treatment

168 Shri A. Vijayakumar:

Will the Minister of **Ayush** be pleased to state:

- (a) whether Government is aware that there is reluctance among patients to be treated by AYUSH doctor;
- (b) whether Government has taken steps to conduct surgery and other operations by AYUSH doctors; and

(c) if so, the details thereof?

Misleading information for promotion of COVID-19 cure

169 **Dr. Santanu Sen:**

Will the Minister of **Ayush** be pleased to state:

- (a) whether Government has asked for an explanation from Patanjali over spreading of misinformation to promote their product by calling it a WHO certified evidence-based medicine to fight COVID-19;
- (b) if so, the details thereof and, if not, the reasons therefor;
- (c) the details of action which Government is planning to take against Patanjali; and
- (d) if not, the reasons therefor?

Wellness centres in the country

170 **Dr. Ameer Yajnik:**

Will the Minister of **Ayush** be pleased to state:

- (a) the details of number of wellness centres established by Government in the last three years, State-wise;
- (b) whether any effective medicine is recognised by Government in prevention and protection in pre or post COVID-19 cases, if so, the details thereof; and
- (c) the details of specific measures that have been taken by Government to restrict the spread of COVID-19 since March, 2020 till date?

Guidelines regarding reckless intake of giloy

171 **Smt. Shanta Chhetri:**

Will the Minister of **Ayush** be pleased to state:

- (a) whether Government is aware that certain herbs and traditional medicines taken to ward off COVID-19 could cause severe harm as Mumbai doctors have found that in at least six patients with severe liver damage, each had a history of taking a concoction of herb *Tinospora cordifolia*, locally known as giloy;
- (b) whether Government has issued guidelines with regard to reckless use of giloy without expert advice; and
- (c) if so, the details thereof and, if not, the reasons therefor?

Proposal to setup integrated hospitals under National AYUSH Mission

172 # **Shri Ram Vichar Netam:**

Will the Minister of **Ayush** be pleased to state:

- (a) whether Government proposes to set up integrated hospitals of upto 50 beds under the National AYUSH Mission in the country;
- (b) if so, the number of hospitals proposed to be set up in Chhattisgarh under this scheme, district-wise;
- (c) whether the said hospitals will be equipped with Inpatient Department (IPD) facility; and
- (d) if so, the details thereof and, if not the reasons therefor?

AYUSH dispensaries, hospitals and AYUSH educational institutions in Jharkhand

173 **Shri Dhiraj Prasad Sahu:**

Will the Minister of **Ayush** be pleased to state:

- (a) the total number of AYUSH dispensaries, hospitals and AYUSH educational institutions in the State of Jharkhand, district-wise;
- (b) the details of the funds allocated to the various schemes aimed at promoting Ayurveda system of medicine during the last three years, district-wise;
- (c) the details of amount allocated/spent and not utilised by the States and UTs during the said period and the reasons for not spending the entire amount thereon; and
- (d) the steps taken by Government to spend the entire amount in a time bound manner and to strengthen the AYUSH educational institutions?

Use of traditional health knowledge and pandemic management to tackle COVID-19

174 # Shri Surendra Singh Nagar:

Will the Minister of *Ayush* be pleased to state:

- (a) whether Government has used traditional health knowledge and pandemic management to prevent the spread of COVID-19, if so, the details thereof;
- (b) the details of the role of Ayurveda, Yoga and Naturopathy, Unani, Siddha, Sowa-Rigpa and Homoeopathy in managing COVID-19;
- (c) whether Government has used traditional health systems and vaccination modulations in COVID-19 management, if so, the details thereof; and
- (d) whether Government has found that modern medical practioners protested against managing COVID-19 under AYUSH, if so, the details thereof?

CSR funds Spent in Tamil Nadu

175 Shri P. Wilson:

Will the Minister of *Corporate Affairs* be pleased to state:

- (a) the details of the total Corporate Social Responsibility (CSR) funds allocated, sanctioned and spent in Tamil Nadu during each of the last three years, programme-wise;
- (b) the details of the total number of the corporate companies and the amount spent by them in Tamil Nadu during the said period, sector-wise;
- (c) the priority areas for which the CSR funds assistance have been considered and utilized in Tamil Nadu; and
- (d) how the residents/area is compensated in lieu of providing CSR funds instead of CSR activities?

Impact of COVID-19 pandemic on various sectors

176 Dr. Fauzia Khan:

Will the Minister of *Corporate Affairs* be pleased to state:

- (a) whether Government has conducted any study on the impact of COVID-19 - Coronavirus pandemic on various sectors;
- (b) if so, the number of labour and officials in major sectors including information technology who have lost their jobs during the current year; and
- (c) the measures taken or being taken by Government to improve the situation?

Shutting down of business by companies

177 Shri Ripun Bora:

Will the Minister of *Corporate Affairs* be pleased to state:

- (a) whether it is a fact that over 13,000 registered big companies and over more than lakhs of small and tiny industries have shut down operations in the financial year 2020-21

- including 1200 companies based in North India;
- (b) whether it is also a fact that in Haryana itself, about 3000 and in Delhi, over 2450 registered big companies have shut down their business in the last two years; and
- (c) if so, the details of companies closed since 2018 to June 2021, State-wise?

Monopoly of big e-commerce companies

178 **Shri A. Vijayakumar:**

Will the Minister of **Corporate Affairs** be pleased to state:

- (a) whether Government is aware that there is monopoly of big e-commerce companies affecting the growth of Indian companies;
- (b) if so, the steps taken to promote indigenous companies especially the companies dealing with 'Aatmanirbhar Bharat'; and
- (c) the details thereof?

Appointment of Independent Directors

179 **Shri Ramkumar Verma:**

Will the Minister of **Corporate Affairs** be pleased to state:

- (a) whether it is a fact that there is a decline in appointment of Independent Directors since 2018, if so, the details thereof, year-wise, and the reasons therefor; and
- (b) whether it is also a fact the decline in appointment of Independent directors is mainly due to non-appointment in Public Sector Undertakings (PSUs), if so, the details of the PSUs along with the steps taken or to be taken by Government?

Endorsement for UN Guiding Principles and Human Rights

180 **Shri K.C. Ramamurthy:**

Will the Minister of **Corporate Affairs** be pleased to state:

- (a) whether India has endorsed the UN Guiding Principles on Business and Human Rights (UNGP-BHR), if so, the details in this regard;
- (b) the measures taken by Government to implement the UNGP-BHR in India;
- (c) whether there is any reporting mechanisms for countries followed by the endorsement and whether India has submitted any periodic reports; and
- (d) if so, the details in this regard?

Monuments in Andhra Pradesh

181 **Shri Prabhakar Reddy Vemireddy:**

Will the Minister of **Culture** be pleased to state:

- (a) whether it is a fact that there are more than 120 centrally protected monuments in Andhra Pradesh to be protected by ASI;
- (b) whether there is any proposal before the ASI to provide world-class facilities at monuments on its own or on PPP mode;
- (c) if so, the details of such monuments identified by ASI; and
- (d) efforts being made by ASI to undertake conservation and development of important monuments/sites in Andhra Pradesh on the lines it has done with regard to Humayun's Tomb and Mubarak Shah's Gumbad in Delhi?

Renovation of historical buildings

182 **Shri P. Wilson:**

Will the Minister of **Culture** be pleased to state:

- (a) whether Government has conducted any survey on historically important buildings including monuments/forts, if so, the details thereof, State/UT-wise particularly in Tamil Nadu, district wise;
- (b) whether any funds were allocated to maintain and repair these monuments/forts in Tamil Nadu, if so, the details of the list of buildings repaired in Tamil Nadu during the last three years, year-wise, district-wise and along with the funds allocated and spent thereon; and
- (c) whether Government has any plan to develop these places as a world class tourist spot so as to attract tourists from across the world and develop tourism in Tamil Nadu?

New schemes implemented by Government

183 # **Shri Naresh Bansal:**

Will the Minister of **Culture** be pleased to state:

- (a) the details of the new schemes, if any, having been implemented by the Ministry during last five years;
- (b) whether any effect of these schemes has been seen on Uttarakhand State; and
- (c) if so, the details thereof?

Preservation of indigenous languages

184 **Shri Sujeet Kumar:**

Will the Minister of **Culture** be pleased to state:

- (a) the steps taken by Government to document and preserve indigenous languages such as Birhor, Aka, Dimasa, etc. which are spoken orally but are on the verge of extinction; and
- (b) whether Government is considering the request of setting up a national-level language conservation project to conserve such indigenous languages?

Promoting visual arts performance

185 # **Shri Neeraj Dangri:**

Will the Minister of **Culture** be pleased to state:

- (a) whether Government has entrusted any institution and agency with the task of promoting visual arts performance;
- (b) if so, the details thereof;
- (c) whether Government has allocated any funds for setting up of visual arts institutions; and
- (d) whether Government is planning to set up cultural institutions in the field of visual arts, if so, the details thereof?

Preservation and promotion of Indian culture

186 # **Smt. Kanta Kardam:**

Will the Minister of **Culture** be pleased to state:

- (a) the steps taken by Government to preserve and promote Indian culture in the country during the last five years;
- (b) the details of new programmes formulated to promote and create awareness about Indian culture during the said period; and

(c) the State/UT-wise details of the funds released to NGOs for this purpose during the said period?

Gorkha folk dances

187 **Smt. Shanta Chhetri:**

Will the Minister of **Culture** be pleased to state:

(a) whether the Ministry is aware that Gorkha community is culturally rich in various Gorkha folk dances such as Maruni Naach, Dhan Naach, Jhankri Naach, Jatra Naach, Damphu Naach, Khukuri Naach, Deora Naach, Panchay Naach, Dhimay Naach, Sanginy Naach, Balan Naach, Jhyauray Naach, Paschimay Chutki, Rodhighar Naach, Baton Naach, Jhumara Naach and Sakhia Naach;

(b) whether the Ministry has taken any steps or measures to give these unique dance forms adequate recognition and platform to spread their reach and help preserve the rich culture of Darjeeling Hills; and

(c) if so, the details thereof and, if not, the reasons therefor?

Jaymangala temple in Begusarai, Bihar

188 **Shri Rakesh Sinha:**

Will the Minister of **Culture** be pleased to state:

(a) whether the Ministry will take up the case of Jaymangala temple, which is one of shaktipeeths situated in Begusarai , Bihar to make it more devotees friendly;

(b) whether Ministry will send a delegation to understand its importance and give it due place in its cultural map; and

(c) whether Government will take steps to strengthen its importance as Jaymangala has been ignored for long as a religious cultural centre?

Estimation of monsoon

189 **Shri K.C. Venugopal:**

Shri Sanjay Seth:

Will the Minister of **Earth Sciences** be pleased to state:

(a) whether IMD estimated the monsoon to be below average in some parts of the country during the current year and, if so, the details thereof;

(b) whether Government has analysed the reasons for the deficiency of rain, if so, the details thereof and the extent to which farmers are likely to be affected due to possibility of drought, State/UT-wise; and

(c) whether any advance scientific upgrades and advanced equipments have been made for progressive predictions, if so, the details thereof and the reasons for delayed occurrences of monsoon in the country?

Fixing maximum price of petrol, diesel and LPG

190 # **Ch. Sukhram Singh Yadav:**

Smt. Chhaya Verma:

Shri Vishambhar Prasad Nishad:

Will the Minister of **Finance** be pleased to state:

(a) whether Government would consider to fix the maximum limit for the price increase of petrol-diesel and LPG while presenting the Budget in view of increasing prices of petrol-diesel and cooking gas;

- (b) whether Government would consider to subsume the higher prices under various other taxes being recovered so that common people are not made to suffer the burden;
- (c) plan of Government to bring the prices of petrol-diesel and LPG within the reach of common people; and
- (d) whether petrol and diesel would be brought under purview of GST, so that people could get a relief from the burden of excessive taxes?

Status of Misison Parivar Vikas scheme

191 # **Shri Rewati Raman Singh:**

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) whether it is a fact that "Mission Parivar Vikas" scheme of the Ministry launched in the year 2016 has deviated from its goal;
- (b) if so, the reasons therefor; and
- (c) the present situation in the States with the highest fertility rate under the "Mission Parivar Vikas" scheme?

Deposits by Indians in Swiss Banks

192 # **Shri Rewati Raman Singh:**

Will the Minister of **Finance** be pleased to state:

- (a) whether it is a fact that the amount deposited by Indians and Indian companies in Swiss banks' accounts has increased during 2020;
- (b) whether it is also a fact that deposits in Swiss banks increased to 255 crore Swiss francs (₹20.7 thousand crore) in 2020, the highest in the last 13 years; and
- (c) if so, the steps Government proposes to take to bring back this black money to the country?

Import duty on COVID-19 related goods

193 **Shri Prabhakar Reddy Vemireddy:**

Will the Minister of **Finance** be pleased to state:

- (a) whether India is levying highest i.e. 15.2% import duty on COVID-19 related goods and inputs;
- (b) whether due to above, the treatment cost of COVID-19 also goes up in the country;
- (c) the reasons for not making zero import duty on all COVID-19 related goods and inputs which will help poor and middle class in the treatment; and
- (d) the reasons that exemptions are only on oxygen-related equipment and COVID-19 vaccine and not on others?

NPAs status and defaulters

194 **Dr. Vikas Mahatme:**

Will the Minister of **Finance** be pleased to state:

- (a) the quantum of Non-Performing Assets (NPAs) created during the last three years;
- (b) the percentage of the credit recovered and the recovery plans formulated by Government; and
- (c) whether NPAs are being written off and the reasons for shielding the names of the defaulters and the reasons why the list of defaulters is not made public?

Disclosure of wilful loan defaulters

195 # **Dr. Kirodi Lal Meena:**

Will the Minister of **Finance** be pleased to state:

- (a) whether a show cause notice has been issued to the Reserve Bank of India by Central Information Commission (CIC) under the category of bad debts;
- (b) if so, the reasons for not disclosing the list of wilful defaulters;
- (c) whether Government intends to implement Section 7 of Reserve Bank of India Act, 1934 instead of the above mentioned deliberation;
- (d) if not, the manner in which Government would ensure the disclosure of the list of wilful defaulters keeping in view the bad state of banking sector in the country; and
- (e) the action taken against the banks' loan defaulters so far?

Foreign debt

196 # **Dr. Kirodi Lal Meena:**

Will the Minister of **Finance** be pleased to state:

- (a) whether it is a fact that foreign debt is increasing continuously in the country;
- (b) if so, the reasons therefor; and
- (c) if not, the details of the increase in foreign debt during the last five years, year-wise?

Revival of infrastructure sector

197 **Shri Ayodhya Rami Reddy:**

Will the Minister of **Finance** be pleased to state:

- (a) the steps being taken to address the liquidity crunch and steep increase in commodity prices and its impact on Infrastructure sector in view of infrastructure companies on the back of COVID-19 are facing liquidity crunch due to delayed payments from Government Departments; and
- (b) whether Government would take some steps in addressing these issues on an urgent basis to support the infrastructure sector for their quick revival?

GST compensation due to States

198 **Shri Vaiko:**

Will the Minister of **Finance** be pleased to state:

- (a) the amount of GST compensation dues to various States for the Financial Years 2020-21 and 2021-22, State-wise;
- (b) whether Government has paid all the dues to various States during the corresponding years;
- (c) if not, whether any alternative mechanism have been worked out, if so, the details thereof;
- (d) whether various States including Tamil Nadu have requested for generous fiscal support in view of the medical healthcare expenses; and
- (e) if so, the response of Government with details thereof?

Lacunae in regulatory framework for cooperative banks

199 **Smt. Ambika Soni:**

Will the Minister of **Finance** be pleased to state:

- (a) whether there are certain regulatory and administrative gaps in the existing regulatory

framework for cooperative banks;

(b) if so, the details thereof; and

(c) the remedial steps taken by Government to plug the gaps in the existing framework as well as to stop political interference in the functioning of cooperative banks?

Insurance scheme for PMJDY account holders

200 **Shri Iranna Kadadi:**

Will the Minister of **Finance** be pleased to state:

(a) whether Government proposes an insurance scheme for all Pradhan Mantri Jan Dhan Yojana (PMJDY) account holders in the country, if so, the details and purpose thereof;

(b) the cost of premium that is likely to be borne by Government for providing free insurance cover to all such account holders;

(c) whether Government has taken or proposes to take steps to avoid duplicacy in PMJDY accounts and to ensure that the insurance claim is given to genuine beneficiary; and

(d) if so, the details thereof?

Decline in revenue of States due to COVID-19 pandemic

201 **Dr. Fauzia Khan:**

Will the Minister of **Finance** be pleased to state:

(a) whether the revenues of some States have sharply declined recently because of the current COVID-19 pandemic;

(b) if so, the details thereof, State-wise and the reasons therefor;

(c) whether Government has received requests from some of the State Governments for provision of assistance in wake of the present COVID-19 pandemic; and

(d) if so, the details thereof and the action taken by the Union Government thereon?

Fiscal stimulus

202 **Dr. C.M. Ramesh:**

Will the Minister of **Finance** be pleased to state:

(a) whether Government is aware that even after announcement of fiscal stimulus, the State Governments will be unable to achieve the objectives owing to disproportionate burden on revenue due to COVID-19 pandemic, if so, the details thereof; and

(b) whether Government is considering to constitute a committee to study the impact of lockdown toll on economic activities and suggest measures for economic revival, the details thereof and, if not, the reasons therefor?

Cutting down excise duty on petrol and diesel

203 **Dr. C.M. Ramesh:**

Will the Minister of **Finance** be pleased to state:

(a) the reasons for steep rise in petrol and diesel prices throughout the country;

(b) the details of increase in prices of these commodities during the last three months;

(c) whether there is any move on the part of Government to cut down the excise duty on these products and also to issue advisory to State Governments to do the same for the benefit of common man; and

(d) if so, the details thereof and, if not, the reasons therefor?

Deposits of Indian in Swiss banks

204 # **Shri Vishambhar Prasad Nishad:**

Smt. Chhaya Verma:

Ch. Sukhram Singh Yadav:

Will the Minister of **Finance** be pleased to state:

- (a) whether it is a fact that there has been a huge increase in the deposits made by Indians in Swiss banks;
- (b) if so, the details thereof for the last three years, year-wise;
- (c) whether it is also a fact that due to the laxity on part of Government, the quantum of illegal money being deposited by Indians is increasing continuously in Swiss banks;
- (d) the success achieved in bringing back the illegal deposited money of Indians from Swiss banks by Government during the last three years; and
- (e) the amount brought back in the country, during the last three years, year-wise?

Loans sanctioned to Andhra Pradesh

205 **Shri G.V.L. Narasimha Rao:**

Will the Minister of **Finance** be pleased to state:

- (a) the total borrowing by the State Governments of Andhra Pradesh and Telangana during the last year i.e., 2020-21;
- (b) the sanctioned borrowing limit for the two States in the current financial year;
- (b) whether the States of Andhra Pradesh and Telangana have availed the enhanced borrowing limit as per the last year's Aatmanirbhar package policy;
- (c) whether Government imposed any restrictions on Andhra Pradesh and Telangana on additional borrowings; and
- (d) if so, the nature of restrictions imposed and the reasons therefor?

National Infrastructure Pipeline projects in Uttar Pradesh

206 **Shri G.V.L. Narasimha Rao:**

Will the Minister of **Finance** be pleased to state:

- (a) the number of infrastructure projects in Uttar Pradesh which have been included in the National Infrastructure Pipeline; (b) the estimated capital expenditure in the above infrastructure projects for the period 2020-2025 and the details thereof, sector-wise, sub-sector-wise and year-wise; and (c) the likely investment by the Union Government, Uttar Pradesh State Government and private sectors in those projects, separately?

Financial assistance provided by NABARD

207 # **Shri Neeraj Dangi:**

Will the Minister of **Finance** be pleased to state:

- (a) the financial assistance provided by the National Bank for Agriculture and Rural Development (NABARD) to all States including Rajasthan during the last three years, the details thereof, year-wise and State/UT-wise;
- (b) the details of the amount of funds invested in other sectors including agriculture in Rajasthan during the said period, year-wise and district-wise; and
- (c) whether Government has set up any monitoring mechanism to ensure a timely completion of the projects financed by NABARD, if so, the details thereof?

NPAs of cooperative banks

208 Shri Anil Desai:

Will the Minister of **Finance** be pleased to state:

- (a) the number of cooperative banks operating in various States;
- (b) whether there is any such bank who could not recover the loans granted to its customers, if so, the details thereof;
- (c) the action taken by Government or RBI to recover the loan amount from the defaulters, bank-wise; and
- (d) the details of action taken against the bank management in each case?

Amendment in the CST Act

209 Shri Prashanta Nanda:

Will the Minister of **Finance** be pleased to state:

whether Government would take appropriate steps for necessary amendment of sub-section (3) of section 8 of the Central Sales Tax (CST) Act, 1956 in order to obviate the revenue loss of the States?

Economic recovery steps

210 Shri Akhilesh Prasad Singh:

Will the Minister of **Finance** be pleased to state:

- (a) whether Government has taken any additional loan/steps to improve the economy affected by the Coronavirus pandemic, if so, the details thereof;
- (b) whether it has affected the fiscal management, if so, the details thereof;
- (c) the details of policy measures taken by Government to control the loss in this regard; and
- (d) the steps taken by Government to improve the economy in 2021?

Communication in connection with disinvestment of Visakhapatnam Steel Plant

211 Shri Kanakamedala Ravindra Kumar:

Will the Minister of **Finance** be pleased to state:

- (a) whether Government has received any request from the State Government of Andhra Pradesh regarding disinvestment of Visakhapatnam Steel Plant;
- (b) if so, the details thereof;
- (c) whether Government has taken any decision in this regard; and
- (d) if so, the details thereof and, if not, the reasons therefor?

Lending by NaBIFD

212 Dr. Amar Patnaik:

Will the Minister of **Finance** be pleased to state:

- (a) whether the National Bank for Infrastructure Financing and Development (NaBIFD) will be giving priority to those projects involving the development of sustainable and green infrastructure; and
- (b) if so, the details thereof and, if not, the reasons therefor?

Funding by the NaBIFD

213 **Dr. Amar Patnaik:**

Will the Minister of **Finance** be pleased to state:

- (a) whether it is a fact that projects involving public-private partnership will be given priority for funding by the National Bank for Infrastructure Financing and Development (NaBIFD);
- (b) whether the NaBIFD will be assuming the role of a primary lender for certain strategic and high-priority projects where commercial interests may not be aligned with social ones; and
- (c) if so, the details thereof and, if not, the reasons therefor?

Infrastructure funding by NaBIFD

214 **Dr. Amar Patnaik:**

Will the Minister of **Finance** be pleased to state:

- (a) whether the National Bank for Infrastructure Financing and Development (NaBIFD) will provide funds for infrastructure projects based on certain sectoral allocations;
- (b) if so, the details of such allocations, industry/sector-wise; and
- (c) if not, the details about measures to ensure the channelling of funds towards strategic and high priority projects and to prevent certain sectors from having privileged access to funds?

Increase in debt

215 **Shri Ripun Bora:**

Will the Minister of **Finance** be pleased to state:

- (a) whether it is a fact that India's debt soared to 58.8% of the gross domestic product (GDP) in the fiscal year ended this March from 51.6% a year ago and the external debt to GDP ratio rose to 21.1 per cent as of March-end 2021 from 20.6 per cent a year ago; and
- (b) whether there is any Government proposal to overcome the crisis and lowering India's debt to GDP ratio which has increased from 74 per cent last year to about 89.56 per cent of the gross domestic product in recent times?

Revision of pension of retired bank employees

216 **Dr. L. Hanumanthaiah:**

Will the Minister of **Finance** be pleased to state:

- (a) whether it is a fact that the retired bank employees are seeking revision and improvement in their basic pensions;
- (b) if so, the details thereof; and
- (c) the reasons for not revising pension since last three decades?

Disinvestment targets

217 # **Shri Sushil Kumar Modi:**

Will the Minister of **Finance** be pleased to state:

- (a) whether Government has set a target of ₹1.75 lakh crore from disinvestment during 2021-22;
- (b) whether Government has announced privatisation of two public sector banks and one general insurance company in the Budget;
- (c) whether Government has also announced to launch the IPO of Life Insurance

Corporation of India (LIC);

(d) the target of disinvestment during the last five years and the extent to which it has been achieved, year-wise; and

(e) the present status of progress of the above announcements and whether Government will reconsider the targets in view of the prevailing COVID-19 situation?

Inclusion of bidi to the list of demerit goods

218 Shri Harshvardhan Singh Dungarpur:

Will the Minister of **Finance** be pleased to state:

(a) whether Government is considering any proposal to move the sin/demerit goods to a higher tax slab from existing 28 per cent;

(b) whether there is any proposal/representation received by Government to include bidi under the list of sin/demerit goods; and

(c) if so, the details thereof?

Review of compensation cess on tobacco products

219 Shri Harshvardhan Singh Dungarpur:

Will the Minister of **Finance** be pleased to state:

(a) whether there is a difference in the tax collections of pre-GST and post-GST from all tobacco products;

(b) if so, the details thereof;

(c) whether Government proposes to review compensation cess imposed on all tobacco products; and

(d) if so, the details thereof and, if not, the reasons therefor?

Release of pending DA/DR

220 Dr. Anil Agrawal:

Shri Rewati Raman Singh:

Will the Minister of **Finance** be pleased to state:

(a) by when Government proposes to release the pending instalments of DA/DR with respect to Central Government employees and pensioners;

(b) whether the Minister of State in the Ministry of Finance had given an assurance in the Rajya Sabha during previous session of Parliament that Dearness Allowance/Dearness Relief as per the Seventh Pay Commission will be paid to Central Government employees w.e.f. July 2021;

(c) whether Government has recently issued any notification, in this regard; and

(d) if so, the details thereof and, if not, the reasons therefor?

GST Compensation Dues

221 Shri Elamaram Kareem:

Will the Minister of **Finance** be pleased to state:

(a) the quantum of the GST compensation due to each State as on 01-07-2021;

(b) the reasons for delay in paying the GST compensation amount and by when Government is planning to release the pending fund;

(c) whether the States are facing an acute financial crunch due to this non payment of GST compensation especially during this pandemic time;

(d) if so, whether Government has adopted any measures to fastrack the payment of dues

to States; and

(e) whether Government is planning to extend the payment of GST compensation to some more years in light of the pandemic situation?

Sale of Electoral Bonds

222 Dr. Santanu Sen:

Will the Minister of **Finance** be pleased to state:

(a) the details of electoral bonds sold during the 15th and 16th phase of sale of electoral bonds, denomination wise and Branch/City-wise;

(b) details of electoral bonds encashed during the 15th and 16th phase of sale of electoral bonds, political party-wise, phase-wise, date-wise and branch-wise;

(c) details of phase-wise and denomination-wise electoral bonds printed, sold and unsold from 2018 till date;

(d) details of commission earned by State Bank of India from the sale of electoral bonds since 2018 till date; and

(e) details of expenditure incurred on printing of electoral bonds from 2018 till date?

Funds disbursed under PMMY

223 Dr. Ameer Yajnik:

Will the Minister of **Finance** be pleased to state:

(a) the funds disbursed during the last two years under Pradhan Mantri Mudra Yojana (PMMY) in the country and the details thereof, State-wise;

(b) the number of beneficiaries of PMMY in the last two years, State-wise; and

(c) whether the scheme has helped to reduce the number of unemployment, if so, the details thereof?

Excise duty on petrol and diesel

224 Shri Binoy Viswam:

Will the Minister of **Finance** be pleased to state:

(a) whether Government proposes to cut down high excise duty on petrol and diesel;

(b) the reasons as to why Government has resorted to imposing such high excise duty on petrol and diesel causing prices to cross the 100 rupees mark;

(c) whether Government has explored alternative methods to generate resources for infrastructure and other developmental items of expenditure;

(d) if so, the measures of details being taken to reduce excise duty on petrol and diesel;

(e) whether Government will continue to increase excise duty and VAT on petrol and diesel; and

(f) whether Government is considering any long term solution to this problem?

New income tax e-filing portal

225 Shri Sanjay Seth:

Shri K.C. Venugopal:

Will the Minister of **Finance** be pleased to state:

(a) whether Government has launched a new income tax e-filing portal recently and, if so, the details thereof and the aims and objectives behind the move;

(b) whether technical glitches have been faced after the launch of the portal;

(c) if so, whether Government has invited comments from stakeholders on the technical

glitches being faced by them and, if so, the details thereof; and
 (d) whether the technical glitches have been fixed by the company and, if not, the time by which the problem will be fixed?

Resolution of cases under Vivad-se-Vishwas scheme

226 Shri B. Lingaiah Yadav:

Will the Minister of **Finance** be pleased to state:

- (a) whether Government has managed to resolve nearly 30 per cent of the pending direct tax disputes under the Vivad se Vishwas (VsV) scheme, but only about 10.07 per cent of the disputed tax amount has been settled, clearly suggesting that large players chose to stay away and attributed the trend to large players being able to afford the cost of litigation and rather than focusing on collection, the intent of the scheme in settlement of disputes; and
- (b) if so, the details thereof and progress made as on date?

Burden on PSBs due to moratorium on loans

227 Shri B. Lingaiah Yadav:

Will the Minister of **Finance** be pleased to state:

- (a) whether the public sector banks (PSBs) may have to bear a burden of more than ₹20,000 crore owing to moratorium imposed due to COVID-19 pandemic situation on loans; and
- (b) if so, the details and present status thereof as on date, bank-loan wise?

ED and Customs investigation of cases

228 Shri John Brittas:

Will the Minister of **Finance** be pleased to state:

- (a) whether the Enforcement Directorate (ED) and Customs had enquired into the incidents of gold smuggling to Kerala from the Gulf in the guise of diplomatic baggages;
- (b) if so, the status of investigation and the names of people involved in the crime;
- (c) whether certain persons arrested in connection with gold smuggling under the guise of diplomatic baggage to Kerala had accused Enforcement Directorate and Customs of pressuring them to name persons occupying high positions; and
- (d) if so, the details thereof and the response of Government thereto?

GST on Covid Vaccine

229 Shri M.V. Shreyams Kumar:

Will the Minister of **Finance** be pleased to state:

- (a) the details of the decision taken by the recently met GST Council regarding GST on vaccination; and
- (b) the response of Government to the criticism against the decision not to wave off 5 per cent GST on COVID-19 vaccination?

Measures to increase investment

230 Shri G.C. Chandrashekhara:

Will the Minister of **Finance** be pleased to state:

the measures taken by Government to increase the economic growth and to boost the

investment affected by COVID-19 pandemic and the details thereof?

Country's debt as of June 2021

231 Shri G.C. Chandrashekhar:

Will the Minister of **Finance** be pleased to state:

- (a) whether Government wishes to provide the information regarding India's total debt as of June, 2021 and the amount of increase in foreign debt;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Dispute over GST classifications

232 Shri K.C. Ramamurthy:

Will the Minister of **Finance** be pleased to state:

- (a) whether there is GST classification dispute of hummus and garlic dips;
- (b) if so, the details thereof;
- (c) whether it is not just the above, but there are many GST classification issues like car speakers are classified as loud speakers or automobile part, spectacles and goggle, drugs and cosmetics, etc.; and
- (d) the manner in which Government is planning to address classification disputes between companies and GST authorities?

Restoration of DA/DR

233 Shri Naranbhai J. Rathwa:

Will the Minister of **Finance** be pleased to state:

- (a) whether Government has not so far restored Dearness Allowance (DA) and Dearness Relief (DR) benefits which have been withheld since January, 2020;
- (b) if so, complete details of withheld quantum of DA/DR due to Central Government employees/Pensioners since 2020 and from July, 2021;
- (c) whether several workers unions/associations have appealed to Government seeking a restoration of inflation-linked DA/DR hikes after a 18 months period ending 30th June; and
- (d) if so, by when all these instalments of DA/DR are likely to be released to Government employees and pensioners?

Global investment in infrastructure sector

234 Shri Vijay Pal Singh Tomar:

Will the Minister of **Finance** be pleased to state:

- (a) whether Government has held meetings with the representatives of top global investment funds and sovereign wealth funds as part of efforts to attract more investments into the country, especially in infrastructure sector; and
- (b) if so, the details thereof comparatively in the last five years and the progress made so far and, if not, the time by which such meetings will be held in future?

Measures taken to boost health facilities in rural areas

235 Shri Sushil Kumar Gupta:

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) whether it is a fact that several villages are lacking even in basic testing facilities and

medical care; and

(b) if so, the measures being taken to boost health facilities in rural areas of the country so that in addition to health, the economic condition of the country also improves?

Initiatives to promote Indian healthcare industry

236 Shri Sushil Kumar Gupta:

Will the Minister of *Health and Family Welfare* be pleased to state:

(a) whether it is a fact that healthcare has become one of the largest sectors in the country, both in terms of revenue and employment;

(b) if so, the major initiatives taken by Government to promote Indian healthcare industry; and

(c) whether Government is planning to release additional amount for public health sector enabling it to get ready for another impending wave of the pandemic?

Mechanism to prevent overcharging by private hospitals

237 Shri Sushil Kumar Gupta:

Will the Minister of *Health and Family Welfare* be pleased to state:

(a) whether Government has any mechanism to ensure that private sector healthcare providers do not overcharge COVID-19 patients;

(b) if so, the details thereof; and

(c) if not, the steps that have been taken to prevent overcharging by some of the private hospitals?

Price fixation of Bharat Biotech's Covaxin

238 Shri Prabhakar Reddy Vemireddy:

Will the Minister of *Health and Family Welfare* be pleased to state:

(a) the reaction of Government on the statement of Bharat Biotech that vaccine dose priced at ₹150 is not sustainable;

(b) whether it is seeking higher price for private players if it wants to sell vaccine at ₹150 per dose; and

(c) if so, the details thereof?

High level committee to monitor oxygen supply to States

239 Shri K.R. Suresh Reddy:

Will the Minister of *Health and Family Welfare* be pleased to state:

(a) the steps being taken by Government to allocate oxygen to States, enhancement of critical medical infrastructure and projected requirement of medical personnel in view of spike in cases of COVID-19;

(b) whether Government has set up any high level committee to monitor oxygen supply to States and other essential medicines to reach district level; and

(c) if so, the details therefor?

Vaccine demand and production

240 Shri K.R. Suresh Reddy:

Will the Minister of *Health and Family Welfare* be pleased to state:

(a) whether it is fact that 1.2 billion doses of COVID-19 vaccines are required from May,

2021 (assuming two jabs per person) as Government announced vaccination programme to 18+ years old;

(b) whether the present COVID-19 vaccine manufacturing companies are having capacity to produce the required quantity; and

(c) if so, the details thereof?

Violation of fixed price norms of vaccines

241 Shri K.R. Suresh Reddy:

Will the Minister of **Health and Family Welfare** be pleased to state:

(a) whether it is a fact that COVID-19 vaccine manufacturing companies are fixing the price per dose between ₹700 to ₹1000 per dose in the private market;

(b) if so, the details of the rates fixed by the companies;

(c) whether it is also a fact that Government has fixed ₹250 per dose of COVID-19 vaccine; and

(d) if so, the action being taken against the companies which are violating norms?

Absence of VVM on Covid vaccines

242 Dr. Vikas Mahatme:

Will the Minister of **Health and Family Welfare** be pleased to state:

(a) whether it is a fact that COVID vaccines presently available do not have VVM (Vaccine Vial Monitor);

(b) if so, whether they have any other efficacy indicator and in their absence how is the reliability of vaccines determined when it is exposed to high temperature (above 18 degree celsius) during transit or any logistical milestone;

(c) the challenges in VVM, when the same has already been incorporated in mass polio drive; and

(d) the logistical steps that Government is taking to successfully and safely execute the mass vaccination drive as India being a tropical country with Harsh Weather conditions (High Temperature)?

Acute shortage of oxygen during second wave of pandemic

243 Shri K.C. Venugopal:

Will the Minister of **Health and Family Welfare** be pleased to state:

(a) whether it is a fact that a large number of COVID-19 patients died on roads and hospitals due to acute shortage of oxygen in the second wave;

(b) the total demand of oxygen by the States and total oxygen supplied, State-wise during the last three months; and

(c) the steps Government has taken so that there will be no shortage of oxygen in the country as the experts are of the view that third wave can also come in which large number of patients will require oxygen?

Measures taken to minimise likelihood of third wave of COVID-19 pandemic

244 Shri Vaiko:

Shri M. Shanmugam:

Will the Minister of **Health and Family Welfare** be pleased to state:

(a) whether Government has undertaken any detailed study with experts on how to minimise the threat and likelihood of third wave of Pandemic, if not prevention;

- (b) if so, the details thereof;
- (c) whether health infrastructure has been strengthened and expanded to meet the challenges throughout the country, including oxygen cylinders, medicines and other equipments;
- (d) whether the vaccination drive is going on as per the schedule, as per the affidavit given to the Supreme Court; and
- (e) if so, by what time, the country will achieve universal vaccination and the details thereof?

Establishment of AIIMS at Kumaon, Uttarakhand

245 # Shri Naresh Bansal:

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) whether Government has any plan to establish another AIIMS at Haldwani in the Kumaon region of Uttarakhand to provide better health care;
- (b) if so, the details thereof; and
- (c) by when the expansion of AIIMS Rishikesh is expected?

Availability of healthcare facilities in rural area

246 Shri Harnath Singh Yadav:

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) whether Government has assessed the availability of healthcare facilities in the rural areas vis-a-vis the urban areas of the country;
- (b) if so, the details and the outcome thereof; and
- (c) the details of programmes/schemes being implemented/proposed to be implemented by Government to reduce rural-urban gap in access to quality healthcare and advanced treatment and diagnostic facilities in the country?

Beneficiaries of CGHS in Karnataka

247 Shri Iranna Kadadi:

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) the places where dispensaries/ wellness centres are functioning under CGHS in the country at present;
- (b) the number of beneficiaries who availed treatment under CGHS in Karnataka during the last five years, district-wise;
- (c) whether Government proposes to open new dispensaries/wellness centres under Central Government Health Scheme (CGHS) in the districts having more than 1000 beneficiaries; and
- (d) if so, the time by when these are likely to be opened along with the details thereof?

Judgement of Supreme Court and Reversal from NPS to old pensions scheme

248 Shri Neeraj Shekhar:

Will the Minister of **Finance** be pleased to state:

- (a) whether Supreme Court vide Special Leave to Appeal (C) 173/2021 on 04/02/2021 and vide SLPs (Civil) Nos.23568/2019 (Review Petition (C) No.21889/2019) has allowed the Central Government officials under NPS, the benefits of old pension scheme whose advertisements were advertised before 01/01/2004 and results/joining occurred after 31/12/2003;

- (b) if so, whether Government has issued order to revert these officials under NPS to Old Pension Scheme and whether their pension funds under NPS have been transferred to their respective GPF accounts;
- (c) if so, the details thereof and fate of similar cases; and
- (d) if not, the reasons for contempt of Apex Court?

Establishment of medical colleges in Uttar Pradesh

249 Shri G.V.L. Narasimha Rao:

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) the number of medical colleges and seats in Uttar Pradesh at present and break-up in Government and private sectors;
- (b) the number of new medical colleges that have been sanctioned for UP under the scheme 'Establishment of new Medical Colleges attached with existing district/referral hospitals;
- (c) the sanctioned budget for the establishment of medical colleges under this scheme in Uttar Pradesh;
- (d) the quantum of fund which has been released against the sanctioned amount; and
- (e) the likely date of active functioning of 27 medical colleges sanctioned under the scheme?

MoU signed between ICMR and Bharat Biotech

250 Shri Mallikarjun Kharge:

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) the exact terms of the MoU signed between ICMR and Bharat Biotech for the development of the COVID vaccine, Covaxin;
- (b) the total R&D cost from the public exchequer incurred upon the development of Covaxin;
- (c) the reasons for ICMR claiming 5 per cent royalty on the sale of each dose of Covaxin; and
- (d) the reasons for why Covaxin manufacturing was not permitted to multiple companies apart from Bharat Biotech right from early 2021 since ICMR holds the IP Rights (for claiming 5% royalty) for Covaxin?

Monthly manufacturing capacity of COVID vaccine makers

251 Shri Mallikarjun Kharge:

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) the average monthly capacity of production of each manufacturer of COVID vaccine in the country, including Serum Institute and Bharat Biotech;
- (b) the break-up of vaccines manufactured in 2021 by each manufacturer, month-wise;
- (c) the average import quantity of vaccines from foreign companies;
- (d) the procurement of said vaccines by Government or private sector from each manufacturer, month-wise;
- (e) the vaccine production capacity planned to be increased in the coming months; and
- (f) the plan of action to be taken in case the manufacturers fail to make the promised volume of vaccines?

Vaccination in rural areas

252 **Shri Mallikarjun Kharge:**

Will the Minister of *Health and Family Welfare* be pleased to state:

- (a) the percentage of people from rural areas who have been vaccinated so far with at least one dose of any COVID-19 vaccines;
- (b) the comparison between rural areas and urban areas in terms of people vaccinated per 1 lakh population;
- (c) the percentage of the total people vaccinated in private hospitals, outside the major metropolitan cities; and
- (d) the average distance to the nearest vaccination centre in rural areas in comparison with major cities?

Special health care units in tribal dominated regions

253 **Shri Sujeet Kumar:**

Will the Minister of *Health and Family Welfare* be pleased to state:

- (a) whether there are special health care units in the tribal dominated regions of the country according to their health care and nutrition needs;
- (b) if so, the details thereof; and
- (c) the number of tribal populations of Odisha that have been covered under the National Health Mission?

Supply of Coronavirus vaccines

254 **Shri Prashanta Nanda:**

Will the Minister of *Health and Family Welfare* be pleased to state:

the number of COVID-19 vaccines which were supplied free of cost in the entire country, State-wise?

Wastage of COVID-19 Vaccines by State Governments

255 **Shri Kanakamedala Ravindra Kumar:**

Will the Minister of *Health and Family Welfare* be pleased to state:

- (a) whether instances of COVID-19 vaccines being wasted by the State Governments particularly the State of Andhra Pradesh have been reported to Government;
- (b) if so, the details thereof;
- (c) whether Government has issued any instruction or warning in this regard to the State Governments particularly the State Government of Andhra Pradesh;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Hardships faced by citizens during vaccination

256 **Shri Kanakamedala Ravindra Kumar:**

Will the Minister of *Health and Family Welfare* be pleased to state:

- (a) whether Government is aware of the fact that citizens, particularly 18+ years are facing lots of hardship in getting vaccinated;
- (b) if so, the details thereof;
- (c) whether Government has taken any steps on war footing basis to expedite the vaccination programme at the earliest in the context of looming threat of third wave of

COVID-19;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

Status of vaccination in the country

257 **Shri Ripun Bora:**

Will the Minister of **Health and Family Welfare** be pleased to state:

(a) whether it is a fact that only 4.2 per cent of total population, almost 6 crore people in the country has completed full doses of COVID-19 vaccine against 12 per cent of world's average;

(b) if so, the details of full vaccination and report of first dose received by people of the country and the target of Government to achieve 100 per cent vaccination, State-wise; and

(c) the action taken by Government to meet the growing gap between the actual and targeted vaccinations and the availability of vaccines for next six months, company-wise?

Free of cost vaccination

258 **Shri Tiruchi Siva:**

Will the Minister of **Health and Family Welfare** be pleased to state:

(a) by when Government aims to have the whole country vaccinated and the details thereof; and

(b) the number of individuals who have been vaccinated free of cost in 18-44 age bracket?

Procurement of Sputnik V and Moderna vaccines

259 **Shri Tiruchi Siva:**

Will the Minister of **Health and Family Welfare** be pleased to state:

(a) the number of vaccine doses administered for Sputnik V in the country; and

(b) the manner in which Government plans allocation of Moderna vaccine and the number of doses to be procured?

Steps taken to increase the vaccine production

260 **Shri Bikash Ranjan Bhattacharyya:**

Will the Minister of **Health and Family Welfare** be pleased to state:

(a) the steps that have been taken by Government to increase production of vaccines;

(b) the present data on production of vaccines;

(c) the precautionary measures that have been taken to combat the third wave of COVID-19; and

(d) the infrastructural details to meet the requirements during third wave, State-wise?

Availability of life saving medicines in rural areas

261 **Smt. Jharna Das Baidya:**

Will the Minister of **Health and Family Welfare** be pleased to state:

(a) the policy of Government with regard to making life saving medicines available to people in rural areas; and

(b) whether priority will be given to making hospitals free or affordable for ordinary people, available all over the country?

Rise in cases of chronic diseases

262 **Smt. Jharna Das Baidya:**

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) whether cases of chronic diseases like cardiac problem, diabetes, renal failure and cancer are on the rise in the country;
- (b) if so, the details thereof;
- (c) whether any study has been conducted to find out the reasons for the same; and
- (d) the steps taken by Government in this regard?

Pfizer and Moderna vaccines in India

263 **Shri Sanjay Singh:**

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) the current status of the arrival of Pfizer and Moderna vaccines in India;
- (b) the total number of doses of Moderna and Pfizer vaccines provided to India under US donation programme; and
- (c) whether Government plans to buy more doses of these vaccinations from US to speed up the vaccination process, if so, the details thereof?

Shortage of medical resources during the second wave of COVID-19

264 **Shri Sanjay Singh:**

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) whether Government is aware of the fact that the country faced huge shortages of medical oxygen, medical equipment, staff, hospital beds, etc during the second wave of COVID-19;
- (b) if so, the details thereof; and
- (c) the steps taken by Government to increase healthcare facilities and situation in the country?

Disbursement of funds to States under NHM

265 # **Shri Sushil Kumar Modi:**

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) the amount of funds disbursed to various States under "National Health Mission" (NHM) during the last three years from 2017-18 to 2019-20 and the amount of funds spent by the States, State-wise and year-wise;
- (b) the amount of funds disbursed to the States in the year 2020-21 and the amount spent from the same, State-wise;
- (c) the amount of money allocated to each State under the Mission in the year 2021-22, State-wise; and
- (d) State-wise and year-wise data of each sector regarding allocation, disbursement and spending under the NHM during the last five years?

Vaccinations without registration on CoWIN platform

266 **Shri Shamsheer Singh Dullo:**

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) the proportion of individuals vaccinated in the country without having registered on CoWIN portal, out of total vaccinated individuals;

- (b) the proportion of persons vaccinated who do not possess any photo ID documents out of total persons vaccinated, State-wise/UT-wise;
- (c) the measures that have been taken to enable those without access to digital technology to get vaccinated; and
- (d) the measures that have been taken to enable those without photo ID documents to get vaccinated?

Statements on progress of COVID-19 management

267 Shri Shamsheer Singh Dullu:

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) the evidence on the basis of which the Union Health Minister stated that India is in the end-game of the COVID-19 pandemic on March 7, 2021;
- (b) whether the statement was endorsed or recommended by India's COVID National Task Force (NTF); and
- (c) if so, the details thereof and, if not, the reasons for proceeding with the statement without the concurrence of the NTF?

Utilisation of funds allocated under NHM

268 # Smt. Kanta Kardam:

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) the details of funds utilised after launch of National Health Mission (NHM);
- (b) whether Government has taken or proposes to take any step to allocate more funds to strengthen the National Health Mission and make it more effective;
- (c) if so, the details thereof and, if not, the reasons therefor; and
- (d) the details of Community Health Centres (CHCs) and Public Health Centres (PHCs) established since the launch of National Health Mission, State-wise including Uttar Pradesh?

Daily vaccination rate in Delhi, Punjab, Rajasthan, Chhattisgarh and Maharashtra

269 # Ms. Saroj Pandey:

Will the Minister of **Health and Family Welfare** be pleased to state:

the details of daily vaccination rate in Delhi, Punjab, Rajasthan, Chhattisgarh and Maharashtra along with the ratio of male and female persons in said rate, State-wise?

Steps taken to motivate women for vaccination

270 # Ms. Saroj Pandey:

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) the reasons for less proportion of women to that of men in the number of vaccines administered daily in the country; and
- (b) the steps taken by Government to motivate women for vaccination and to raise their proportion?

Status of vaccinated persons in the country

271 Shri Neeraj Shekhar:

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) the number of COVID-19 vaccine doses administered in the country as on date, State-

wise;

(b) the details of number of persons vaccinated with COVID-19 vaccines in the country as on date, State-wise;

(c) the details of number of people have 60 years of age fully vaccinated as on date, State-wise;

(d) the number of people between 45 to 60 years of age fully vaccinated as on date, State-wise; and

(e) the number of persons between 18 to 44 years of age fully vaccinated as on date, State-wise?

Availability of medicines at affordable prices

272 Dr. V. Sivadasan:

Will the Minister of **Health and Family Welfare** be pleased to state:

(a) whether Government is aware of the fact that there are some diseases which require medicines that cost very huge amount of money, like the Zolgensma medicine for the Spinal Muscular Atrophy which costs around rupees 16 crores for one dose; and

(b) whether Government intends to provide these medicines at affordable prices for the ordinary people, if so, the details thereof?

Impact of COVID-19 on rural India

273 Shri Rajmani Patel:

Will the Minister of **Health and Family Welfare** be pleased to state:

(a) whether Government has taken cognisance of the disproportionate impact of COVID-19 on rural India;

(b) whether Government has implemented, or intends to implement, any schemes or special funds for COVID-19 management and relief support in rural India;

(c) if so, the details thereof and, if not, the reasons therefor;

(d) whether Government has implemented any measure to increase awareness of COVID-19 risks and appropriate behavior in rural India;

(e) if so, the details thereof and, if not, the reasons therefor; and

(f) whether Government has maintained any data on migrant workers who were tested for COVID-19 before returning to their homes via the Shramik Express?

Deaths due to black fungus

274 Dr. Anil Agrawal:

Will the Minister of **Health and Family Welfare** be pleased to state:

(a) the details of cases of black fungus related fatalities registered and its recovery rate during the last two months in the country, State-wise;

(b) whether it also a fact that black fungus cases are increasing in the country; and

(c) if so, the measures taken by Government to control the situation?

Status of COVID-19 vaccinations in India

275 Shri Elamaram Kareem:

Will the Minister of **Health and Family Welfare** be pleased to state:

(a) the status of COVID-19 vaccination as on 1st July, 2021 and the number of people who have got their first dose and the number of persons who got both the doses;

(b) by when COVID-19 vaccination is expected to be completed;

(c) the number of vaccines supplied to the States by Government as on 1st July, 2021, State-wise; and

(d) whether many States have procured vaccines on their own from pharma companies while the Central Government failed in providing adequate number of vaccines, if so, details of such States which have done so and number of vaccines procured in this manner?

Delay in approval of permits to domestic companies for vaccine production

276 Shri T.G. Venkatesh:

Will the Minister of **Health and Family Welfare** be pleased to state:

(a) whether Government has been giving permits to the domestic companies to produce COVID-19 vaccines in the country;

(b) if so, the details thereof;

(c) the number of companies that have been given approvals and the estimated quantum of production of vaccines by these companies;

(d) whether it is a fact that there is a delay in giving the approvals to the vaccine production companies in spite of increasing death toll in the country; and

(e) the steps being taken by Government to accelerate the vaccine production in the country?

Delay in production of DRDO Anti-Covid 2G Drug

277 Shri T.G. Venkatesh:

Will the Minister of **Health and Family Welfare** be pleased to state:

(a) whether it is a fact that Government is delaying the production of DRDO Anti-COVID 2G Drug in spite of 40+ drug production companies coming forward to produce it and not even completed the verification of their applications so far;

(b) if so, the details thereof; and

(c) the reasons therefor?

Measures taken to meet vaccine demand

278 Shri Sanjay Raut:

Will the Minister of **Health and Family Welfare** be pleased to state:

(a) whether it is a fact that Serum Institute of India and Bharat Bio-tech are unable to meet vaccine demands at affordable price in the country, if so, details thereof;

(b) the details of the steps taken by Government to produce more vaccines in the country to meet the need;

(c) whether Government is considering to give licenses to many eligible private Indian pharma companies to produce more vaccines in the country to curtail demand-supply gap;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

Delay in procurement of vaccines

279 Shri Sanjay Raut:

Will the Minister of **Health and Family Welfare** be pleased to state:

(a) whether it is a fact that many States including the hardest hit Maharashtra were complaining about the shortage of vaccines during the last three months;

(b) if so, the details thereof and Government's reaction thereto;

(c) the reasons behind delay in making order of vaccines to Serum Institute or Bharat

Biotech; and

(d) the current status of vaccination in the country, State-wise?

Surge in COVID-19 cases during April-May

280 **Shri M. Shanmugam:**

Will the Minister of **Health and Family Welfare** be pleased to state:

(a) whether number of COVID-19 cases have shot up in April-May 2021 throughout the country and the reasons therefor;

(b) whether shortages of medical oxygen cylinders and essential medicines were felt in various States and the number of patients who died due to non-availability of oxygen, State-wise and month-wise;

(c) the reasons for why the situation was not anticipated by Government and the officers/agencies responsible for lackadaisical approach; and

(d) whether the Supreme Court and High Courts have passed strictures on the mishandling of the COVID situation by the Centre and, if so, remedial action taken by them for meeting the future challenge?

Compensation to the family of health workers who died due to COVID-19

281 **Shri M. Shanmugam:**

Dr. Anil Agrawal:

Will the Minister of **Health and Family Welfare** be pleased to state:

(a) the number of doctors and para medical staff who died in the first wave and second wave of COVID-19 pandemic respectively in the country, State-wise;

(b) the details of compensation or gratuity, solatium, relief provided to the next of kin; and

(c) the efforts made by way of improved safety precautions and COVID-19 protocol for minimizing the number of deaths of medical officers and staff?

Unreported deaths during second wave of COVID-19

282 **Smt. Chhaya Verma:**

Shri Vishambhar Prasad Nishad:

Ch. Sukhram Singh Yadav:

Will the Minister of **Health and Family Welfare** be pleased to state:

(a) the details of number of deaths reported and death certificates issued during April, May and June 2019 and April, May and June, 2020, State-wise;

(b) the details of the number of deaths reported and death certificates issued during April, May and June 2021, State-wise;

(c) whether State Governments have concealed the massive deaths due to COVID-19 during 2021;

(d) if so, the details thereof, State-wise; and

(e) the corrective steps Government would take to declare correct death numbers due to COVID during 2021?

Deaths of healthcare workers due to COVID-19

283 **Shri Binoy Viswam:**

Will the Minister of **Health and Family Welfare** be pleased to state:

(a) the number of doctors, nurses and other healthcare workers who have succumbed to COVID-19, year-wise since 2020, State-wise;

- (b) the number of families of healthcare workers who have died from COVID-19 and availed the insurance scheme "Pradhan Mantri Garib Kalyan";
- (c) the number of these claims which have been processed and how many are pending, year-wise since 2020, State-wise; and
- (d) whether Government has conducted any survey to assess shortage of healthcare staff in public or private hospitals post the second wave of the COVID-19 pandemic?

Ayurveda and Homeopathy dispensaries under CGHS

284 # Shri Ram Nath Thakur:

Will the Minister of ***Health and Family Welfare*** be pleased to state:

- (a) the number of Ayurveda and Homeopathy dispensaries planned to be established under the Central Government Health Scheme;
- (b) the time when the proposal to open these dispensaries was made and if there is any time line set to complete the project;
- (c) whether it is a fact that a large population of Government employees reside in Noida, Greater Noida and Noida Extension but there is no AYUSH dispensary established over there; and
- (d) if so, whether Government will consider opening an AYUSH dispensary over there on priority basis?

Increased incidents of physical violence against doctors and healthcare professionals

285 Shri Sanjay Seth:

Shri K.C. Venugopal:

Will the Minister of ***Health and Family Welfare*** be pleased to state:

- (a) whether there is increased incidence of physical violence against the doctors and healthcare professionals in the country during the second wave of COVID-19 pandemic and, if so, the details of such cases reported and action taken against such attackers;
- (b) whether Indian Medical Association (IMA) has also held a nationwide stir against such incidents and, if so, the details thereof;
- (c) whether IMA has demanded a central law to curb such cases and the reaction of Government thereto; and
- (d) the other steps taken by Government to prevent physical violence against the doctors and health care professionals?

Fraudulent vaccination camps

286 Shri John Brittas:

Will the Minister of ***Health and Family Welfare*** be pleased to state:

- (a) whether the instances of fraudulent vaccination camps have come to the notice of Government;
- (b) if so, the details of such instances;
- (c) whether Government has taken any action to ensure that such fraudulent practices do not take place; and
- (d) if so, the details thereof?

Target to achieve complete COVID-19 vaccination

287 **Shri M.V. Shreyams Kumar:**

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) whether Government has planned to have COVID-19 vaccination covering the entire population of the country;
- (b) if so, the details thereof including the strategy;
- (c) the expected expenditure for the project, State-wise; and
- (d) the expected time/date by which it will be completed?

Rise in cancer cases

288 **Shri Rakesh Sinha:**

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) the number of cancer cases in the country detected in three consecutive years since 2019, State-wise data thereof;
- (b) the reasons for the increased number of cancer cases in particular regions, region-wise; and
- (c) the number of cancer cases due to water pollution or industrial pollution?

Role of digital service in healthcare sector

289 **Shri Surendra Singh Nagar:**

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) whether Government is aware about the role of digital service to streamline the healthcare sector; and
- (b) if so, the steps taken in this regard?

WHO's approval for vaccines in India

290 **Smt. Priyanka Chaturvedi:**

Will the Minister of **Health and Family Welfare** be pleased to state:

- a) the reasons for only one WHO approved vaccine available in India, till date;
- b) the steps that Government is taking or has taken to ensure that more WHO approved vaccines are made available in India;
- c) by when WHO's approval for Covaxin is expected, the details thereof; and
- d) if the delay is expected in getting the approval, the reasons therefor?

Medical training program for eligible youths

291 **Smt. Priyanka Chaturvedi:**

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) whether there is any plan to provide training to the eligible youths through a two-year course in view of the shortage of doctors in the country;
- (b) if so, the criteria to be adopted;
- (c) whether any action plan has been made in this regard; and
- (d) the timeline by when this course can be started and the details thereof?

Electricity produced from solar power plants

292 # Ch. Sukhram Singh Yadav:

Smt. Chhaya Verma:

Shri Vishambhar Prasad Nishad:

Will the Minister of ***New and Renewable Energy*** be pleased to state:

- (a) the quantum of electricity in MW being produced currently from the solar plants in the country along with the target set for its production by the year 2024;
- (b) the locations where solar energy plants are proposed to be set up in Chhattisgarh; and
- (c) the locations where new solar plants are proposed to be set up in the country during next three years through Foreign Direct Investment (FDI)?

PM-KUSUM scheme implementation

293 # Dr. Kirodi Lal Meena:

Will the Minister of ***New and Renewable Energy*** be pleased to state:

- (a) whether Government has prepared and implemented Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM) scheme to promote the use of solar electricity among farmers, if so, the details thereof;
- (b) the time-line by when KUSUM scheme is likely to be ready and implemented;
- (c) the State-wise number of solar pumps and solar electricity plants proposed to be provided/established under KUSUM scheme; and
- (d) the amount of estimated/allotted actual budget earmarked for KUSUM scheme for the next five years from State and Central budget especially from the Central financial assistance?

Solar energy supply to villages

294 Shri Harnath Singh Yadav:

Will the Minister of ***New and Renewable Energy*** be pleased to state:

- (a) the details of the recent schemes formulated by Government for providing solar energy power supply to villages in the country; and
- (b) the funds allocated, State/UT-wise for this purpose?

Utilization of solar and wind energy

295 Dr. C.M. Ramesh:

Will the Minister of ***New and Renewable Energy*** be pleased to state:

- (a) the areas where solar and wind energy are being utilized by Government throughout the country and the details thereof; and
- (b) the efforts made by Government during the last three years to boost the capacity of solar and wind energy in the country and fund allocated for the purpose and the details thereof?

Meeting the set targets in power generation

296 Shri Sambhaji Chhatrapati:

Will the Minister of ***New and Renewable Energy*** be pleased to state:

- (a) whether the agencies engaged in power generation through new and renewable sources have failed to achieve targets set in previous years;
- (b) if so, the details of energy generation added to the national grid during the last three

years and the targets set;

(c) the immediate mechanism Government proposes to place to ensure that the target set up till 2020-21 is achieved so as to generate 175 GW power by 2022; and

(d) the major new and renewable energy power generation projects with their capacity thereof, in progress in the country?

Domestic modules and cell manufacturing for solar power

297 Shri Sambhaji Chhatrapati:

Will the Minister of ***New and Renewable Energy*** be pleased to state:

(a) whether it is now mandatory to use modules and cells in solar power generation manufactured by domestic industries in all of Government projects to discourage imports;

(b) whether the cost of indigenously manufactured modules and cells is economical than the imported ones after adding customs duty;

(c) if so, the details thereof; and

(d) whether Government is encouraging the domestic industry in the manufacture of modules and cells by offering incentives and, if so, the details thereof?

Targets of renewable energy

298 Dr. Banda Prakash:

Will the Minister of ***New and Renewable Energy*** be pleased to state:

(a) whether Government expects to meet the renewable energy target of 150 GW installation by 2022, considering that the country has achieved only 94 GW of installed capacity as of now;

(b) if so, the manner in which Government proposes to meet the shortfall;

(c) if not, the reasons for falling behind on target even before COVID-19 pandemic; and

(d) whether there is any plan to coordinate with the Ministry of Power to ensure reliable integration of renewable energy into the grid and development of energy storage and, if so, the details thereof?

PV solar cells from China

299 Shri V. Vijayasai Reddy:

Will the Minister of ***New and Renewable Energy*** be pleased to state:

(a) the impact of banning PV solar cells from China;

(b) whether any feedback has been received from the industry, if so, the details thereof;

(c) the details of policy intervention and package for solar PV cells industry announced in Aatmanirbhar Bharat package;

(d) whether proposals for setting up of new solar PV cells came before the Ministry; and

(e) if so, the details thereof?

Implementation of SRISTI scheme

300 Shri Bhaskar Rao Nekkanti:

Will the Minister of ***New and Renewable Energy*** be pleased to state:

(a) the total solar power capacity achieved in India under Sustainable Rooftop Implementation for Solar Transfiguration of India (SRISTI) scheme as on date;

(b) the State-wise details of solar power capacity achieved under SRISTI scheme as on date;

(c) the total central financial assistance disbursed by Government under the said scheme

as on date; and

(d) the State-wise data of the central financial assistance disbursed by Government as on date?

Ocean energy policy

301 Shri Bhaskar Rao Nekkanti:

Will the Minister of ***New and Renewable Energy*** be pleased to state:

- (a) whether there is any Ocean Energy Policy being contemplated or in force;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Central and State share under KUSUM scheme

302 # Shri Ram Vichar Netam:

Will the Minister of ***New and Renewable Energy*** be pleased to state:

- (a) the pattern of sharing ratio of the Central and State under the Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM) scheme run by the Central Government;
- (b) the year-wise and district-wise number of farmers provided with solar pump sets under the said scheme in the State of Chhattisgarh during the last two years and the current year; and
- (c) the details of the amount allocated by the Central Government to the State Government of Chhattisgarh during the last two years and the current year under the said scheme and the amount spent and the amount remaining?

Schemes/programmes in power sector

303 Shri Iranna Kadadi:

Will the Minister of ***Power*** be pleased to state:

- (a) the details of schemes/programmes introduced/ launched in the power sector in various States, State/Union Territory-wise including Karnataka;
- (b) the quantum of funds allocated, sanctioned, released and utilized thereunder during the last three years and the current year, State/Union Territory-wise;
- (c) the number of households deprived of power facility in the rural and urban areas of the country, category-wise, including Scheduled Castes/Scheduled Tribes and others; and
- (d) the total number of villages electrified in the country during the last two years and the current year?

High level of efficiency in power plants

304 Shri Sambhaji Chhatrapati:

Will the Minister of ***Power*** be pleased to state:

- (a) whether Government has taken adequate measures to meet the much higher demand of energy in summer months and have asked power plants to introduce high level of efficiency;
- (b) if so, the details of measures taken by the power plants in the country;
- (c) the steps Government proposes to take to ensure that the cost of energy is not increased any more to ease the financial burden on the consumers; and
- (d) whether Government has any control over the cost of energy consumed by consumers as applicable in different States?

Access to power supply under SAUBHAGYA

305 **Shri Derek O' Brien:**

Will the Minister of **Power** be pleased to state:

- the progress of the aim to provide energy access to all households under Pradhan Mantri Sahaj Bijli Har Ghar Yojana (SAUBHAGYA) and the details thereof;
- whether there are any measures being taken to address the problem for the power generators, that have come up due to decline in power consumption due to COVID lockdowns, if so, the details thereof; and
- whether there is any data about the electricity consumption patterns across different sections after the projections for the same, if so, the details thereof?

Thermal power allocation of Kudgi and Vallur plants

306 **Shri Parimal Nathwani:**

Will the Minister of **Power** be pleased to state:

- whether Government is considering the proposal sent by the State Government of Andhra Pradesh of APDISCOMs to surrender the thermal power allocation of Kudgi and Vallur plants of around 300 MW;
- if so, the details thereof;
- if not, the reasons therefor; and
- the details of proposed measures to be taken by Government for improving the condition of power sector in the country?

Capacity of thermal power plants

307 # **Shri Mahesh Poddar:**

Will the Minister of **Power** be pleased to state:

- the number and capacity of thermal power plants established by private/public sector in the country during last five years along with the number of plants whose capacity has been enhanced;
- the extent of increase achieved in thermal power generation capacity of the country due to these efforts;
- the extent of increase achieved in power generation by other sources of power generation during said period;
- the target set with regard to increase in power generation by various sources for the period 2021-22 and 2022-23; and
- the quantity of electricity generated by the public sector power generation companies like NTPC and NHPC through the means other than the areas of their specialisation during above period along with the per unit cost of the electricity generated by them?

Power equipment manufacturing scheme

308 # **Shri Mahesh Poddar:**

Will the Minister of **Power** be pleased to state:

- the specific selection criteria prescribed for States to be selected as manufacturing sector under power equipment manufacturing scheme;
- whether the eligible States will be selected through the auction process;
- the steps to be taken to ensure transparency of the entire process; and
- whether the cost of power supply in a particular State would affect the process of selection?

Power projects in Andhra Pradesh

309 **Shri Y. S. Chowdary:**

Will the Minister of **Power** be pleased to state:

- (a) the details of the ongoing power projects along with the power produced by them within the country including Andhra Pradesh;
- (b) the fund sanctioned, allocated and utilised under these projects during the last two years across the country;
- (c) whether some of the projects are facing huge cost/time overrun, if so, the details thereof and the reasons therefor; and
- (d) the action taken by Government for timely completion of these projects in future?

Development of S&T

310 **Dr. Banda Prakash:**

Will the Minister of **Science and Technology** be pleased to state:

- (a) whether India has emerged as a key mover of global S&T partnerships in critical areas like energy, water, health and astronomy which are global challenges to make the world a better and more scientific place to live in, if so, the details thereof;
- (b) whether there is a policy in place for development of S&T in the country with adequate infrastructure, if so, the details thereof;
- (c) the road map drawn for promotion of S&T along with the thrust areas identified for its time-bound development; and
- (d) whether COVID-19 pandemic established India's position as a leading country in tackling the pandemic crisis?

COVID Suraksha

311 **Shri Ramkumar Verma:**

Will the Minister of **Science and Technology** be pleased to state:

- (a) the number of clinical studies done or still going on under Vaccine Discovery Programme for new vaccines under COVID Suraksha- The Indian COVID-19 Vaccine Development Mission, the State-wise details thereof; and
- (b) the amount that has been so far sanctioned and used under "COVID Suraksha- The Indian COVID-19 Vaccine Development Mission", organization-wise, the details thereof?

Eco-tourism in Tamil Nadu

312 **Shri Vaiko:**

Will the Minister of **Tourism** be pleased to state:

- (a) whether Government has taken any steps to enhance Eco-tourism in the country, especially in the State of Tamil Nadu;
- (b) if so, the details thereof;
- (c) the funds allocated and spent for promoting Eco-tourism during the last three years;
- (d) the details of the targets with respect to Eco-tourism and the expected revenue generation in the next ten years; and
- (e) the details of financial assistance extended to the State of Tamil Nadu for Eco-tourism during the last three years?

Promotion of Indian system of medical tourism

313 **Dr. Fauzia Khan:**

Will the Minister of *Tourism* be pleased to state:

- (a) whether Government proposes to promote Indian system of medical tourism;
- (b) if so, the details thereof;
- (c) whether Government have chalked out any plan in this regard; and
- (d) if so, the steps taken by Government in this regard?

Revenue from monuments in Rajasthan

314 # **Shri Neeraj Dangi:**

Will the Minister of *Tourism* be pleased to state:

- (a) the total number of protected monuments in Rajasthan and location-wise details thereof;
- (b) the amount spent on the safety and care of the said monuments during the last three years;
- (c) the revenue earned from these monuments during the said period;
- (d) whether efforts are being made by Government to increase the revenue earned through these monuments; and
- (e) if so, the details thereof?

Status of Medical Tourism in India

315 **Shri Prashanta Nanda:**

Will the Minister of *Tourism* be pleased to state:

- (a) the percentage of overseas medical tourists who visited the country in the last four years, country-wise;
- (b) the State-wise number of foreign medical tourists who visited India during the last four years;
- (c) the revenue generated via the aforementioned visits; and
- (d) further steps being undertaken to promote wellness and medical tourism to increase tourist inflow?

Shortage of capital in rural tourism

316 **Shri Akhilesh Prasad Singh:**

Will the Minister of *Tourism* be pleased to state:

- (a) whether tourism is essential for rural economy whereas its contribution is only 0.38 per cent at present and hotels in rural areas is only 10 per cent as compared to other countries and rural tourism market is also not developed and not being promoted effectively;
- (b) if so, schemes formulated by Government to improve infrastructural facilities like road transportation, airport management and electricity so as to promote rural tourism along with details thereof;
- (c) whether there is huge shortage of capital in rural tourism in Bihar; and
- (d) whether Government has formulated any effective scheme to address the capital shortage, and details thereof?

Swadesh Darshan scheme and PRASHAD scheme

317 **Dr. Banda Prakash:**

Will the Minister of *Tourism* be pleased to state:

- (a) the total revenue generated and foreign exchange earned by Government through the tourism sector during the last three years;
- (b) the measures taken by Government to improve the tourism potential in India, State-wise details thereof;
- (c) whether Government is considering to add any new circuit under Swadesh Darshan scheme and Pilgrimage Rejuvenation and Spiritual, Heritage Augmentation Drive' (PRASHAD) scheme; and
- (d) if so, the details thereof?

Buddhist corridor in Andhra Pradesh

318 Shri Parimal Nathwani:

Will the Minister of *Tourism* be pleased to state:

- (a) the details of measures being taken to provide connectivity to the Buddhist corridor in the State of Andhra Pradesh;
- (b) the funds granted in this regard;
- (c) whether Government further intends to take measures in this regard in the near future;
- (d) if so, the details thereof; and
- (e) if not, the reason therefor?

Development of tourism in Andhra Pradesh

319 Shri V. Vijayasai Reddy:

Will the Minister of *Tourism* be pleased to state:

- (a) whether Government is aware of the Andhra Pradesh State Government's ambitious proposal to develop the Bheemili-Bhogapuram road for tourism;
- (b) whether Government has any scheme to promote tourism in the Eastern Ghats;
- (c) whether Government has any proposal for development of tourist attractions promoting the cultural and natural beauty of Uttar-Andhra; and
- (d) if so, the details thereof?

Loss in tourism sector during the COVID-19 pandemic

320 Dr. V. Sivadasan:

Will the Minister of *Tourism* be pleased to state:

- (a) whether Government has the statistics regarding the loss in Tourism sector, since the first lockdown;
- (b) whether Government has the details regarding the loss of employment in the tourism sector during the pandemic; and
- (c) the steps taken by Government to revive the tourism sector?

New Delhi
The 13th July, 2021
 22 Asadha 1943 (Saka)

Desh Deepak Verma,
 Secretary-General.

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